

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: 931 of 2022/RG

Dated: 20.08.2022

Consequent upon her temporary appointment as Civil Judge (Junior Division)/ Munsiff in the Subordinate Judiciary, vide Government Order No. 6034- JK(LD) of 2022 dated 18.08.2022, Ms. Rekha Sharma, D/O Shri Netar Prakash Sharma, R/O New Basti near Ward No. 6, R.S. Pura, Jammu, is hereby allowed to join as such and is posted as Munsiff Chenani, District Udhampur against the available post.

By Order

(Sanjeev Gupta)
Registrar General

No: 27146-74/RG/GS

Dated: 20.08.2022

Copy of above forwarded to the:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____,
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Judicial, High Court Wing Jammu/Srinagar.
6. Principal District and Sessions Judge, Udhampur.
..... for information and necessary action.
7. Ms. Rekha Sharma, D/O Shri Netar Prakash Sharma, R/O New Basti near Ward No. 6, R.S. Pura, Jammu for information and necessary compliance. Further, she is directed to submit her documents as mentioned in the Government Order (Supra) in the office of the undersigned, High Court of J&K and Ladakh at Jammu, before her joining.
8. Assistant Registrar (Accounts), High Court Main Wing, Srinagar.
9. Incharge, Statistical Section, High Court Main Wing, Srinagar.
.....for information and necessary action.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order File.

Registrar General